

IN THE NATIONAL COMPANY LAW TRIBUNAL
PRINCIPAL BENCH (COURT NO.I)
NEW DELHI.

(IB)-271(PB)/2017

In the matter of:

Srei Equipment Finance Ltd.

... Petitioner

v.

Wianxx Implex Pvt. Ltd.

... Respondent

SECTION: Under Section 7 of the IBC.

Order delivered on 30.11.2017.

Coram

R. VARADHARAJAN
HON'BLE MEMBER (JUDICIAL)

DEEPA KRISHAN
HON'BLE MEMBER (TECHNICAL)

For the petitioner:
For the Respondent:

Mr. Sanjay Bhatt, Adv.
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ORDER

Ld. Counsel for the petitioner is present. It is represented by the Ld. Counsel for the petitioner that in compliance with the order dated 14.11.2017, published notice has been pasted on the door of the registered office of the respondent. The photographs of the said pasting are annexed with affidavit of service filed on 29.11.2017 as Annexure A-I (Colly.) (Pages 4, 5 and 6). Taking into consideration the representation in relation to pasting of the notice in compliance with the order passed by the Hon'ble Principal Bench post the matter for enquiry on 14.12.2017.

Sd/-

(DEEPA KRISHAN)
MEMBER (TECHNICAL)
KCS

Sd/-

(R. VARADHARAJAN)
MEMBER (JUDICIAL)